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(b) if so, the action taken by Government in the matter?

The Deputy Minister in the Ministry of Rallways (Shri Sham Nath): (a) A few representations have been received by Divisional Superintendent, Khurda Road, for increasing the quota for fish baskets allotted to Kalupara Ghat station. A complaint alleging delay in clearance and other irregularities was also made in a local newspaper. There has been no complaint regarding inadequancy of the stoppage of the train at the station for loading.

(b) A quota of 100 baskets has been allotted to Kalupara Ghat Station for loading fish by 326 Down in the refrigerated fish van for Howrah only. This quota is the highest allotted on the section for any fish loading station. Subject to availability of room in the van, based on booking at previous stations, on a number of days. more than 100 baskets were booked and loaded in consultation with the trade. There is no restriction in regard to loading to other stations nor in loading by other trains. The position has been reviewed and the present arrangements are considered adequate.

Kalmassery Machine Tool Factory in Kerala

1043. Shri Vasudevan Nair: Shri Warior: Shri Daji:

Will the Minister of **Industry** be pleased to refer to the reply given to Unstarred Question No. 2778 on the 24th September, 1965 and state:

(a) whether the examination of cost estimates with particular reference to the foreign exchange required for the expansion of Kalmassery Machine Tool Factory in Kerala State has been finalised; and

(b) if so, the details thereof?

The Minister of Industry (Shri D. Sanjivayya): (a) No, Sir.

(b) Does not arise.

House Rent Allowance to Railway Employees

1044. Shri Warlor: Shri Vasudevan Nair: Shri Daji:

Will the Minister of **Railways** be pleased to refer to the reply given to Unstarred Question No. 2779 on the 24th September, 1965 and state:

(a) whether any decision has been taken on the representation of the Railway employees working outside the municipal limits of Palghat town for house rent allowance; and

(b) if so, from which date they are to receive the same?

The Minister of State In the Ministry of Railways (Dr. Ram Subhag Singh): (a) No.

(b) Does not arise.

Demand for Non-Coking Coal

1046. Shui R. S. Pandey: Shui Ravindra Varma: Shui Rajeshwar Patel:

Will the Minister of Mines and Metals be pleased to state;

(a) the ϵ stimated total demand for non-coking coal in the country by the end of the Fourth Plan; and

(b) the total estimated production by that period?

The Minister of Mines and Metals (Shri S. K. Dey); (a) and (b). The demand for non-coking coal at the end of the Fourth Plan, as estimated in July, 1965 on the basis of the production programmes then envisaged for the various consuming industries is of the order of 77 million tonnes. The estimate is, however, being periodically reviewed in the light of developments in the consuming industries' programmes, and the production of coal will be adjusted according to the actual demand.